

Rajya Sabha

**List of Questions for WRITTEN ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Monday, August 8, 2022/ Sravana 17, 1944 (Saka)

**(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Parliamentary Affairs; Petroleum and Natural Gas; Planning; Statistics and Programme Implementation; Steel)**

Total number of questions -- 160

**Planning to develop more airports in central region of the country**

2401 # **Shri Rajendra Gehlot:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is planning to build 16 more airports in the central region of the country, if so, the details thereof;
- (b) whether the places have been identified for the same, if so, the details of the places identified, particularly in the State of Rajasthan;
- (c) whether Government is contemplating on handing over the ownership of the newly proposed airports to the private sector, if so, the details of the criteria laid down for the same; and
- (d) whether any proposals for the construction of these airports have been received from various States including Rajasthan, if so, the details of the proposals received?

**Protection of interests of employees after Tata's takeover of Air India**

2402 **Shri Abir Ranjan Biswas:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the employees' salaries, benefits, privileges, standing orders, and working conditions have been protected after Tata's takeover of Air India, if so, for what period;
- (b) whether there is any deductions from the provident fund of individual employees on transfer to EPFO for any reason, if so, the reasons therefor;
- (c) whether Government has stopped the pandemic deductions from Air India's employees' salaries before the takeover by TATA's; and
- (d) if so, the details thereof and, if not the reasons therefor?

**Revenue from the aviation sector**

2403 **Dr. Fauzia Khan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the revenue earned by Government from the aviation sector during the last five years;
- (b) whether the above said revenue is not commensurating with the growth registered by the aviation sector; and

(c) if so, the reformative measures being taken by Government in this regard?

### **Assessment of air passengers and building new greenfield airports in the country**

2404 **Shri Sanjay Raut:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government has made any assessment of the likely increase in number of air passengers by the next ten years and if so, the details and outcome of the assessment;
- (b) whether Government has granted in-principle approval for setting up of new greenfield airports across the country to meet the demands and if so, the details thereof along with the present status of these airports, State/UT-wise; and
- (c) the steps taken by Government to complete the construction of under construction greenfield airports in a time bound manner?

### **Dedicated helicopter acceleration cell**

2405 **Shri Subhas Chandra Bose Pilli:**

**Shri Parimal Nathwani:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government has set up a dedicated helicopter acceleration cell to deal with helicopter industries issues;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of steps taken to boost commercial operations of helicopters in the country especially as a means of public transport?

### **National Air Sports Policy**

2406 **Shri Subhas Chandra Bose Pilli:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government has identified places to promote air sports in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has allocated any funds for promotion of air sports at Uyyalawada Narasimha Reddy Airport in Andhra Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Airports operational in the country**

2407 **Shri Prakash Javadekar:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) the number of operational airports in the country in 2014 and the latest number;
- (b) the details thereof;
- (c) the number of new airports under construction or conversion or expansion; and
- (d) the details thereof?

### **Expansion and development of the small and medium level airports**

2408 **Shri Rajeev Shukla:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government has any scheme on expansion and development of the small and medium level airports of the country and if so, the details thereof;
- (b) whether Government has identified the cities for the purpose, including cities in

Chhattisgarh and Uttar Pradesh; and  
 (c) if so, the details thereof?

### **Upgradation of Madurai airport**

2409 **Shri P. Wilson:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the proposed strategy to ensure safety of flight passengers onboard Indian flights in light of rise in cases of malfunctions and engine problems;
- (b) whether Government has plans to include the Madurai airport as a point of call in the Bi-lateral Air Services Agreement (BASA) with other countries to facilitate operation of direct passenger and cargo flights by foreign airliners; and
- (c) whether Government has taken steps to expedite the airport runway expansion and declare the Madurai Airport as a 24/7 airport and International Airport and whether Government is planning to field a Permanent Plant Quarantine Officer at major airports including Madurai?

### **Maintenance of aircrafts of Air India by AIESL**

2410 # **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that an Air India aircraft has been sent to Singapore for maintenance whereas Air India has a service agreement with one Government of India company i.e. Air India Engineering Services Limited (AIESL);
- (b) if so, the reasons for violation of this agreement on the part of Air India;
- (c) the quantum of foreign exchange being lost to Government due to sending of the aircraft to other country; and
- (d) the person/s accountable for this?

### **Payment of dues of AIESL employees**

2411 # **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Government had promised to pay the pending 25 per cent PLI due since 2012-2015, immediately after the disinvestment of Air India, while the employees of Air India Engineering Services Ltd. (AIESL) have not been paid in full, if so, the details thereof; and
- (b) by when the outstanding amount would be paid in full?

### **Safety of air passengers**

2412 # **Shri Brijlal:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has held any meeting with airline companies to enhance the safety of passengers and if so, the details thereof and the response of airline companies thereto;
- (b) whether Government has sought a detailed report on the air accidents that took place last month and if so, the details thereof;
- (c) whether Government has set any new flying standards for airline companies and if so, the details thereof; and
- (d) details of the guidelines regarding safety of passengers issued by Government for compliance of airline companies?

### Frequent mid-air technical glitches

2413 **Shri Tiruchi Siva:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the total number of flights that reported technical glitches between 2021-22, airline-wise;
- (b) whether the Directorate General of Civil Aviation (DGCA) has been able to analyze the problem;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the inspection process undertaken by the DGCA post a technical glitch; and
- (e) whether any sanctions or suspensions are imposed on the airline by the DGCA, if so, the details thereof?

### Vacancies of Air Traffic Controllers (ATCs)

2414 **Prof. Manoj Kumar Jha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether there is a vacancy in Air Traffic Controllers (ATCs) which play a critical role in ensuring the safety of the aircraft;
- (b) the number of vacancies in the ATCs since 2018, year-wise;
- (c) the measures taken by Government to fill the backlog; and
- (d) whether Government is concerned that this backlog will hamper the lives of the citizens flying in the aircraft?

### Air sports in the country

2415 **Shri Arun Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the steps proposed to be taken by Government to bring in the latest technology, equipment, infrastructure, and international best practices, to promote air sports in the country;
- (b) whether Government has proposed for a Production-Linked Incentive (PLI) scheme to boost domestic manufacturing of the air sports equipment; and
- (c) if so, the details thereof and if not, the reasons therefor?

### Shortage of commercial pilots against the current supply of pilots

2416 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that India has an annual requirement of 1,000 commercial pilots against the current supply of about 200-300 pilots in the country;
- (b) if so, the total number of trained commercial pilots passed out since 2016 and who have been employed during the period having Commercial Pilot's Licence (CPL), year-wise;
- (c) the number of pilot training institutes in the country and the scope of type rating after CPL in the country; and
- (d) the steps taken by Government to establish Pilot Training Institute in Tamil Nadu?

**Selection of Begusarai airport under UDAN****2417 Shri Rakesh Sinha:**Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of places selected in 2021-22 and 2022-23 (till June 2022) for the UDAN scheme;
- (b) the criteria for selecting such places;
- (c) the number of them which have started operation;
- (d) whether Begusarai airport has been selected under this scheme; and
- (e) if so, the status thereof and by when it is expected to start operation?

**Air safety concerns****2418 Shri Derek O' Brien:**Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of air safety issues which have occurred in the past three years, airline-wise;
- (b) whether Government has conducted any annual checks of the conditions of safety of various airlines;
- (c) if so, the results found thereof;
- (d) whether Government has regulations like Minimum Equipment List (MEL) permitted easing of stringent safety standards; and
- (e) the measures Government is taking to ensure safety of air travel?

**Treatment of disabled persons****2419 Shri Iranna Kadadi:**Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of cases reported of disabled people being denied to board flights in the last five years and details thereof;
- (b) the steps being taken to penalize airlines for doing so;
- (c) the plans, if any, to sensitize flights and flight staff towards the needs and causes of the disabled flying with them;
- (d) the plans, if any, to introduce compensation for such disabled persons who have been denied boarding; and
- (e) the plans, if any, to mandatorily have doctors on flights to help such passengers or address to the emergency needs of any and all passengers?

**Helicopters hard landing at Kedarnath and Badrinath Helipads****2420 Shri Naranbhai J. Rathwa:**Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that serious incidents involving helicopters hard landing at Kedarnath and Badrinath helipads have drawn focus on safety aspects of these high-altitude high demand flights;
- (b) if so, the details thereof; and
- (c) whether Directorate General of Civil Aviation (DGCA) have issued any advisory for limited parking of helicopters at Badrinath and Kedarnath and other safety measures and if so, details thereof?

### Promotion policy of erstwhile Air Alliance technicians

2421 **Shri Binoy Viswam:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware that the engineering technicians of erstwhile Air Alliance, prior to merging with Air India Engineering Services Limited (AIESL) never had a time bound promotion policy, which affects their promotion;
- (b) if so, whether Government has taken any measures to address the issues faced by the employees of the erstwhile Alliance Air regarding their long pending promotions and difficulties in the fitment process; and
- (c) whether Government plans to intervene and instruct the AIESL management to immediately release the long pending promotions of transferred service engineers and quash the current fitment process which increases disparities among the staff?

### Diversion of flights to airports at South India

2422 **Shri Sushil Kumar Gupta:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that a number of flights are diverting to India for refueling after the Sri Lankan economic crisis;
- (b) whether it is also a fact that it has boosted aviation turbine fuel sales in South Indian airports; and
- (c) if so, the special arrangements being made in this regard at these airports for this purpose?

### Hazard posed by drones near airports

2423 **Shri Raghav Chadha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of cases of drones or Unidentified Flying Objects (UFOs) which are a hazard for aeroplanes detected around airports across the country during the last three years and current year, year-wise particularly in border states like Punjab;
- (b) whether Government has formulated any action plan for neutralizing drones and banning the use of drone cameras around airports across the country and if so, the details thereof; and
- (c) whether Government has any proposal to introduce a licensing system for operation of drones/unmanned aerial vehicles and if so, the details thereof?

### Improving air navigation infrastructure in the country

2424 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of air navigation infrastructure developed in the country during the year 2021-22;
- (b) the details of advanced air navigation technology adopted and used in the country; and
- (c) whether Government has taken any steps to improve the air navigation infrastructure and develop indigenous technologies with respect to the same, if so, the details thereof and if not, the reasons therefor?

### Improvement in coal washing technique

2425 **Dr. Amar Patnaik:**

Will the Minister of **Coal** be pleased to state:

- (a) the percentage share of coal washing in country's energy creation framework as of June 2022;
- (b) the location of existing coal plants that use the fresh-water cooling technique for energy creation, State-wise;
- (c) whether Government is considering policy steps to shift from this method of energy creation to renewable ways to reduce water stress levels of these plants, including but not limited to incorporating retrofit equipment in coal washing;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### Import of coal

2426 **Dr. John Brittas:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has taken a policy decision to allow States to import coal directly;
- (b) if so, the reasons for the policy change;
- (c) the details of the States that have accordingly decided to import coal;
- (d) the details of the quantity of coal agreed to be imported; and
- (e) whether Government will consider importing coal on its own and distributing to the States in distress?

### Salary of teachers in BCCL, CCL and ECL run schools

2427 **Shri Aneel Prasad Hegde:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government is aware that salaries of thousands of teachers who are teaching colliery worker's children in BCCL, CCL and ECL run schools have not been given since the onset of COVID-19;
- (b) if so, the reasons therefor; and
- (c) whether Government is aware that despite the recommendation of Petition Committee of 14th Lok Sabha, to give these teachers, teaching allowance in addition to minimum wage equivalent to that of skilled workers, these teachers were neither given teaching allowance nor minimum wage equivalent to that of skilled or even unskilled workers even before the onset of COVID-19, if so, the details thereof?

### Construction of coal rail corridor by MCRL

2428 **Dr. Prashanta Nanda:**

Will the Minister of **Coal** be pleased to state:

- (a) the physical progress of construction of coal rail corridor by Mahanadi Coal Railway Limited (MCRL) in Talcher coalfield area;
- (b) whether land acquisition process has been completed and forestry clearances have been obtained, if so, the details thereof;
- (c) the details of benefit expected from this project; and
- (d) whether Government is planning to produce 300 Million Tonnes of coal from Talcher area by 2030, if so, the details thereof?

### Framework for closure of coal mines

2429 **Shri Md. Nadimul Haque:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government is planning to finalize a Coal Mine Closure Framework and if so, the details thereof;
- (b) the details of the number of coal mines that have shut down during the last three years, State-wise;
- (c) whether Government has taken measures to ensure continuity of livelihood for those who were directly or indirectly dependent on those coal mines which have closed due to exhaustion of reserves, mining conditions, safety issues etc.; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Environmental impact of coal mining

2430 **Smt. Vandana Chavan:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of actual environmental impact of coal mines on neighbouring villages/settlements and whether the people residing there have been provided adequate compensation;
- (b) the details of works done for reduction of detrimental environmental impact of coal mining in the past three years, State-wise;
- (c) the details of funds allocated, released, and spent for reducing environmental impact of coal mining in the past three years, State-wise;
- (d) whether there has been any delay in release of allocated funds, if so, the reasons therefor; and
- (e) the details of proposed/in-progress projects for reduction of environmental impact, State-wise?

### Pending coal projects with CIL

2431 **Shri Rajeev Shukla:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of the number of pending coal projects with Coal India Ltd. (CIL) , State-wise, since 2019;
- (b) the total cost of the pending coal projects across the country since 2019;
- (c) the steps taken by Government to expedite the pending projects; and
- (d) the quantum of coal that has been imported vis-a-vis the coal mined in the country since 2019 and the cost of the coal purchased, per tonne, every year, since 2019?

### Wage negotiations between Coal India Ltd. and union workers

2432 **Shri P. Wilson:**

Will the Minister of **Coal** be pleased to state:

- (a) the steps taken by Government for intervening in the souring wage negotiations between Coal India Ltd. and its union workers;
- (b) whether Government would take other corrective measures to ensure that wage negotiations do not lead to any adverse effect on the supply of coal in the country; and
- (c) the details of the shortage in coal demand-supply in the country due to which the Office Memorandum dated 07.05.2022 was issued which does away with the requirement of revised Environment Impact Assessment (EIA) or public consultation for projects seeking to



increase mine capacity from 40 percent to 50 percent?

#### **Tariff on coal import**

2433 **Shri Parimal Nathwani:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of the coal imported in the last three years;
- (b) the tariff charged on coal import in the last three years;
- (c) whether Government proposes to reduce the tariffs charged on coal import to tackle the coal shortage in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **Supply and demand of coal**

2434 **Shri Pramod Tiwari:**

**Shri Akhilesh Prasad Singh:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of supply and demand of coal in the country during the last five years, year-wise;
- (b) whether it is a fact that the country is currently facing a coal shortage, as a result of which Government has invoked an emergency provision to allow private and State power generating companies to use up to 30 per cent imported coal to blend with the domestic supply from CIL;
- (c) if so, the details thereof; and
- (d) the steps taken to attain self-reliance in the coal industry during the last five years?

#### **Surrender of non-operational coal mines**

2435 **Shri B. Lingaiah Yadav:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government proposes to give Central and State Public Sector Undertakings (PSUs), a onetime window to surrender non-operational coal mines without penalty; and
- (b) if so, the details and the present status thereof, State-wise?

#### **Target set by CIL for coal production**

2436 **Shri Arun Singh:**

Will the Minister of **Coal** be pleased to state:

- (a) the target set by Coal India Limited (CIL) for the production of coal in the next financial year;
- (b) the necessary steps taken by Government to achieve this in the light of growing energy requirement of the nation; and
- (c) whether CIL is planning to associate itself with Jal Shakti Abhiyan to conserve water and provide treated mine water to the population living around coal mining areas and if so, the details thereof including steps taken in this regard?

#### **Domestic coal production**

2437 **Shri Vijay Pal Singh Tomar:**

**Shri Harnath Singh Yadav:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has taken any steps to increase domestic coal production and reduce the import of coal and if so, the details thereof;
- (b) whether considering the record production, Government is planning to alleviate the problems of States suffering from scarcity of coal for their purposes by allocating sufficient supply of coal; and
- (c) if so, the details thereof?

#### **Peripheral development around coal mines**

2438 **Dr. Sasmit Patra:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of peripheral development programmes undertaken around coal mines in the country; and
- (b) the impact of those peripheral development programmes on the socio-economic status of the people residing around those coal mines?

#### **Revision of pension for coal sector workers**

2439 **Shri Binoy Viswam:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government is aware that the Coal Mines Pension Scheme provides revision of pension of coal workers every three years;
- (b) whether Government is also aware that the last revision was done in 1998, if so, the reason for non-revision; and
- (c) whether Government will give an assurance that revision will take place this year considering the abysmal pensions?

#### **National Coal Index**

2440 **Shri Niranjan Bishi:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of the proposed National Coal Index which would link coal prices directly to foreign indices and would also measure the value and volume of all coal transactions;
- (b) the time by which Government plans to roll out such an index;
- (c) whether India would have separate index for coking coal; and
- (d) if so, the details thereof along with the manner in which Government plans to address the issues that the domestic coal is suffering from such quality issues at mines?

#### **Criteria for allotment of coal quota**

2441 **Shri S. Selvaganabathy:**

Will the Minister of **Coal** be pleased to state:

- (a) the number of States which are availing the coal quota;
- (b) the criteria followed for such allotments; and
- (c) whether Government will consider a request for coal allocation to the Union Territory of Puducherry?

#### **Number of vacancies in the Indian Army**

2442 **Shri Javed Ali Khan:**

Will the Minister of **Defence** be pleased to state:

- (a) the details of number of vacancies in the Indian Army in the grade of jawan in 2019, 2020, 2021 and 2022 as on date;
- (b) the details of vacancies filled up during 2019 to till date, year-wise; and
- (c) the details of advertisement issued for recruitment of jawans in the Indian Army in 2022 till date?

### **Shortage of manpower in the armed forces**

**2443 Dr. Fauzia Khan:**

Will the Minister of **Defence** be pleased to state:

- (a) whether there is shortage of manpower in the armed forces at present;
- (b) if so, the details thereof and the reasons therefor, service-wise; and
- (c) the steps taken to fill up the vacancies and maintain combat force strength of the three services at the authorized level, to motivate the service personnel to continue in service and to encourage youngsters to join the armed forces?

### **Defence budget and priorities**

**2444 Shri Jawhar Sircar:**

Will the Minister of **Defence** be pleased to state:

- (a) the reasons that the defence budget for 2022-23 reduced the capital allocation for the army by 12 per cent or more than ₹ 4,000 crore;
- (b) whether the navy's share of budget has increased by over ₹ 3,000 crore, including a 43 percent rise in its modernisation funds;
- (c) whether Government is more alert to the naval challenges;
- (d) whether India's membership of Quad will lead to further modernisation of the Indian Navy; and
- (e) how Government intends to utilise 68 percent of the defence modernisation fund for domestic industry?

### **Women candidates for the NDA examination**

**2445 Smt. Priyanka Chaturvedi:**

Will the Minister of **Defence** be pleased to state:

- (a) the State-wise and gender-wise list of candidates who appeared for the National Defence Academy (NDA) and Indian Naval Academy (INA) examination in the past two years and got selected for the same;
- (b) whether it is a fact that the number of women both appearing and getting selected is very poor;
- (c) if so, the reasons therefor;
- (d) the steps being taken by Government to increase participation of women; and
- (e) the details thereof?

### **Changes after implementation of Jal Jeevan Mission**

**2446 Shri Naresh Bansal:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) changes occurred after Jal Jeevan Mission (JJM), the number of houses in the country which has drinking water connection and water supply and how many are still left, the details thereof and the reasons therefor, State-wise;
- (b) whether there are a number of households in the country without any source of drinking

water within one kilometer, and if so, the details thereof; and  
 (c) the steps taken or proposed to be taken to provide safe drinking water to each household?

#### **Status of border roads completed or underway**

2447 **Shri Prakash Javadekar:**

Will the Minister of **Defence** be pleased to state:

- (a) the length of border roads completed or under construction in the last five years, the details thereof; and
- (b) the benefits for the defence forces and the country from these roads?

#### **Tragedy with Gorkha Rifles in Manipur landslide**

2448 **Smt. Shanta Chhetri:**

Will the Minister of **Defence** be pleased to state:

- (a) the details of Manipur landslide;
- (b) the reasons for such high casualties and whether it was avoidable;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether there are still missing soldiers and the compensation given to the next of kin; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **iDEX Initiative**

2449 **Dr. Kirodi Lal Meena:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has implemented "Innovations for Defence Excellence (iDEX)" initiative, if so, the details and the aims and objectives thereof;
- (b) the amount of funds allocated by Government under the said initiative during the last three years and current year; and
- (c) the other steps taken by Government to encourage start-ups to contribute in defence sector and develop aerospace setup in the country?

#### **Constant attendant allowance**

2450 **Shri A. A. Rahim:**

Will the Minister of **Defence** be pleased to state:

- (a) the number of armed forces pensioners eligible and availing the scheme of constant attendant allowance given to those who are 100 per cent disabled/blind attributable to military service;
- (b) the amount given as constant attendant allowance;
- (c) the details of the last five hikes in the allowance and dates of the same;
- (d) the reasons that the allowance is not following minimum wage; and
- (e) whether Government is planning to increase the allowance to match the minimum wage?

#### **Status of nursing officers**

2451 **Shri A. A. Rahim:**

Will the Minister of **Defence** be pleased to state:

- (a) whether the nursing officers are given permanent commission, if so, the details thereof and the number of nursing officers on permanent commission;
- (b) whether retired nursing officers are given the title and benefits of ex-servicemen;
- (c) if not, the reasons therefor; and
- (d) whether they used to get pension, if so, till when?

### **Restructuring of defence forces**

**2452 Shri Sandosh Kumar P:**

Will the Minister of **Defence** be pleased to state:

- (a) the status of the reforms and restructuring in our defence forces which were underway; and
- (b) the impact of 'Atmanirbhar Bharat' in defence manufacturing with the involvement of both public and private sector?

### **Defence startups**

**2453 Shri Sandosh Kumar P:**

Will the Minister of **Defence** be pleased to state:

- (a) the number of defence start-ups launched since the inception of the Defence Indian Startup Challenge (DISC) under the Innovations for Defence Excellence (iDEX) programme;
- (b) the list of defence startups that are operating successfully;
- (c) the total amount allocated for the financial support of defence start-ups in the country; and
- (d) whether the startups were able to help the defence forces in addressing real time problems?

### **Postponement of DefExpo 2022**

**2454 Dr. Ameer Yajnik:**

Will the Minister of **Defence** be pleased to state:

- (a) whether postponing DefExpo 2022 will compromise country's credibility and global image, as claimed by experts;
- (b) the details of logistics issues leading to the postponement of DefExpo 2022 and the reasons which were not identified earlier;
- (c) the details of the participants who have paid the attendance fee for participating in the DefExpo 2022, including the country of origin and the amount paid;
- (d) the details of the amount payable to each participant as compensation if DefExpo 2022 is to be cancelled; and
- (e) the estimated timeline by which Government intends to organize the DefExpo 2022?

### **Central Ordnance Depot**

**2455 Dr. Santanu Sen:**

Will the Minister of **Defence** be pleased to state:

- (a) the reasons behind the delay in orders of over ₹700 crore which have not been met for 19 years by Central Ordnance Depot (COD), Agra as per the CAG report on inventory management in ordnance services;
- (b) the details of such delay in orders across the Ordnance Depots in the country; and
- (c) by when such orders will be met across the Ordnance Depots?

### **Encouraging women entrepreneurs in waste management sector**

**2456 # Shri Hardwar Dubey:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the efforts being made by Government to encourage women entrepreneurs in waste management sector under the Swachh Bharat Mission-Urban (SBM-U 2.0) launched to make cities waste free;
- (b) the objective of launching the national capacity building model for waste free cities under SBM-U 2.0; and
- (c) the measures being adopted to make the cities in Uttar Pradesh waste free?

### **AMRUT in Rajasthan**

**2457 # Shri Rajendra Gehlot:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the current status of ongoing projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in the State of Rajasthan;
- (b) the details of the funds allocated and utilized under the said mission in Rajasthan during last three years, district-wise; and
- (c) whether there has been any delay in this project, if so, the details of complaints received in this regard?

### **AMRUT scheme implementation in Andhra Pradesh**

**2458 Shri G.V.L. Narasimha Rao:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of financial outlays, Centre's releases and release of State Government's contribution under AMRUT-1.0 scheme;
- (b) the list of various projects undertaken and costs incurred as part of AMRUT scheme in Andhra Pradesh and specifically in Visakhapatnam Municipal Corporation;
- (c) Whether any review or study was done to evaluate impact of AMRUT scheme in Andhra Pradesh;
- (d) if so, the findings thereof;
- (e) if not, the reasons therefor;
- (f) proposals received from Andhra Pradesh for AMRUT-2.0 scheme from different Urban Local Bodies (ULBs); and
- (g) the list of projects proposed and their cost, the details thereof?

### **Overstay in allotted Government accommodations in Delhi**

**2459 Dr. John Brittas:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that many are overstaying in their previously allotted Government accommodations in Delhi;
- (b) if so, the details of such overstay in various categories of accommodation;
- (c) whether Government has a clear policy with regard to this;
- (d) the details of those persons who are permitted to stay beyond the original allotment period; and
- (e) the reasons for granting such extensions?

### **Establishment of centres of excellence for urban planning and design**

2460 **Shri Sujeet Kumar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the current status of establishing centres of excellence for urban planning and design; and
- (b) the detailed roadmap for selection of these centres and finalization of roles and responsibilities of the same?

### **Population of homeless people**

2461 **Smt. Vandana Chavan:**

**Dr. Fauzia Khan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of people without housing facilities in the country, in terms of their percentage and numbers;
- (b) the details of any projects undertaken to provide housing to such people, State-wise, for the last five years and the current year, year-wise;
- (c) the details of the progress achieved in such projects along with their estimated date of completion;
- (d) whether there has been an increase or decrease in the number of homeless people in the last five years and the current year; and
- (e) if so, the details thereof and the reasons therefor?

### **Repair work of DDA LIG flats**

2462 # **Shri Ram Nath Thakur:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that the repair work of LIG flats allotted by DDA under the 2010 housing scheme has not been done on time due to which the allottees are facing many problems;
- (b) the list of works received by the housing societies, area-wise; and
- (c) the present status of repair work of LIG flats allotted by DDA under the 2010 housing scheme, area-wise?

### **Registration of DDA projects with RERA**

2463 # **Shri Ram Nath Thakur:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of projects belonging to Delhi Development Authority (DDA) which have been registered with the Real Estate Regulatory Authority (RERA) since the year 2019;
- (b) whether DDA is violating the rules by not registering with RERA;
- (c) the number of DDA projects for which registration under RERA has been sought and the current status thereof; and
- (d) the details of the action taken against the private sector real estate companies for not registering with RERA till date?

### **NIPUN project**

2464 **Shri M. Mohamed Abdulla:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has any criteria for selecting the beneficiaries under the National Initiative for Promoting Upskilling of Nirman workers (NIPUN) from each State;
- (b) if so, the details thereof; and
- (c) the manner in which Government is going to regulate the execution of training, monitoring, and tracking of candidates in the NIPUN project?

#### **Construction of toilets under PMAY(U)**

2465 **Prof. Manoj Kumar Jha:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of funds allocated for construction of toilets under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in last three years;
- (b) the number of beneficiaries identified, and the details of funds sanctioned to each beneficiary for the construction of toilets under the scheme;
- (c) the number of toilets constructed by the identified beneficiaries;
- (d) whether Government has taken cognizance that several beneficiaries are misusing the funds sanctioned under the scheme; and
- (e) whether Government has taken or proposes to take any action in this regard?

#### **Scheme of shelter for urban homeless**

2466 # **Ms. Indu Bala Goswami:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the funds sanctioned for Himachal Pradesh by Government under the Scheme of Shelter for Urban Homeless (SUH);
- (b) whether any time limit has been fixed for the completion of the said scheme; and
- (c) if so, the details thereof?

#### **Master plans for various cities**

2467 **Shri B. Lingaiah Yadav:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether any progress has been made by Government in preparing master plans for various cities including Hyderabad and other cities/towns including tier 2 and 3 to meet the future demands of the States; and
- (b) if so, the present status thereof and if not, the reasons therefor?

#### **South West Guwahati Water Supply Project**

2468 **Shri Ajit Kumar Bhuyan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) details of payment made to the contractor who executed the work of the South West Guwahati Water Supply Project, sanctioned/financed under JNNURM;
- (b) whether South West Guwahati Water Supply Project of 107 MLD capacity was to cover a population of 4.45 lakhs in 100.95 Sq. Km. area and the achievements of the project as of now;
- (c) the number of households which are now getting drinking water and amount of water (MLD) being supplied for the last six months; and
- (d) whether there is any stipulation as to how many litres of water are to be supplied to each household?



### Development of cities in Tamil Nadu

2469 **Dr. Anbumani Ramadoss:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is aware about the status of the development of Kanchipuram and Velankani cities under the Heritage City Development and Augmentation Yojana, if so, the details thereof;
- (b) whether Government has any proposal to include Srirangam, Chidambaram, Gangaikonda, Cholapuram and Mahabalipuram cities from Tamil Nadu under the above said scheme; and
- (c) if so, the details thereof?

### AMRUT in Uttar Pradesh

2470 # **Smt. Kanta Kardam:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the salient features of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme;
- (b) the details of the number of cities covered under this mission in the State of Uttar Pradesh, so far;
- (c) the details of funds sanctioned, allocated, and utilized under this mission in the State of Uttar Pradesh;
- (d) the details of the targets set and the achievements made so far; and
- (e) the steps taken/being taken by Government to cover the remote areas of the State of Uttar Pradesh under this mission?

### Incentives for Pradhan Mantri Awas Yojana (Urban) schemes

2471 **Shri Sanjeev Arora:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is planning to give more incentives for Pradhan Mantri Awas Yojana (Urban) schemes; and
- (b) whether Government is planning to increase unit area under this scheme as inflation is rising, if so, the details thereof?

### Control on cost of inputs for real estate industry

2472 **Shri Sanjeev Arora:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

the steps being taken by Government to control input costs for construction especially for affordable housing under PMAY(U)?

### Unsafe habitation in Green View Society, Gurugram

2473 **Shri Naranbhai J. Rathwa:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the Green View Society, Housing Project by NBCC (India) Limited at Sector 37D, Gurugram has been declared unsafe for habitation;
- (b) if so, the name of the institute that conducted the investigation and recommendations made by the institute;
- (c) the relief and compensation provided to each flat owner by the NBCC (India) Limited;

and

(d) the broad observations made by Central Vigilance Commission (CVC) to Government for this unsafe structure and how Government is contemplating to adhere to these observations by the CVC?

### **CGEWHO's Greater Noida Housing Project**

2474 **Shri Kapil Sibal:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the Central Government Welfare Housing Organization (CGEWHO) has failed to complete the Greater Noida Housing Project within the stipulated time, despite easing of COVID-19 restrictions;
- (b) if so, the reasons therefor, and the likely date of completion;
- (c) Whether the CGEWHO, in violation of the RERA provisions, has made changes in the approved layout plan without the consent of the beneficiaries due to which the occupation/completion certificates are stalled; and
- (d) whether representations in this regard have been received from the beneficiaries and the action taken thereon by Government?

### **Discrimination in salaries of reception staff**

2475 # **Shri Muzibulla Khan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether on instructions of senior officers of Chief/Executive Engineer level from NDZ-2 of CPWD, discrimination is being done in the salaries of staff working at reception desks in buildings like Narmada, Kaveri, Brahmputra etc., which comes under jurisdiction of Service Center, CPWD located at Dr.B.D. Marg;
- (b) if so, details thereof;
- (c) steps taken to conduct an enquiry by officers from other zone of CPWD, Head Office and Vigilance Department, to check this discrimination; and
- (d) action taken by Government against officials responsible for this discrimination and pay proper salary to the staff working at the reception desks?

### **Pure drinking water connection under JJM**

2476 # **Shri Hardwar Dubey:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the percentage of rural households, which have been provided with pure drinking water connections under the Jal Jeevan Mission (JJM) till date;
- (b) the amount of public participation money fixed for Har Ghar Nal connection, and the contribution amount per family in the villages of Scheduled Castes/Scheduled Tribes majority, tribal, desert and famine affected areas; and
- (c) the timeline fixed for providing Har Ghar Nal connection to every household in rural areas under the JJM, the details thereof?

### **Water stressed cities**

2477 **Shri N.R. Elango:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government is aware of the fact that nearly half of India's population, about 600 million people, is all set to face extreme water stress in coming years; and

(b) if so, the corrective steps taken/proposed to be taken by Government keeping in view of the fact that 21 major cities, including Delhi, would run out of groundwater by 2030?

#### Utilisation of funds under JJM

2478 **Smt. Mausam Noor:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of the utilisation of funds under Jal Jeevan Mission (JJM) in West Bengal, district-wise;
- (b) the details of the current number and percentage of rural households in Malda having tap water connection;
- (c) whether the number of new tap water connections declined in 2021-22 as compared to 2020-21 and if so, the details thereof; and
- (d) the reasons for sharp fall in the number of new tap water connections in Malda in 2021-22?

#### Allocation of funds for PIP

2479 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the current status of the Polavaram Irrigation Project (PIP) and the amount that has been incurred so far in executing the project;
- (b) the funds that has been allocated to the PIP since May, 2019 for executing the project to the State of Andhra Pradesh;
- (c) the details of the funds that has been utilized for this project;
- (d) whether any instances of misuse of the funds by Andhra Pradesh Government have been reported; and
- (e) if so, the details thereof?

#### Status of JJM

2480 **Shri Harnath Singh Yadav:**

**Shri Vijay Pal Singh Tomar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the current status of Jal Jeevan Mission (JJM) across the country as on date;
- (b) the details of the number of household tap water connections provided till date in the country;
- (c) the measures taken to cover every household in the country and the time-frame set for the same; and
- (d) the name of State currently leading in the number of new tap water connections?

#### Aspirational districts covered under JJM

2481 **Dr. Amar Patnaik:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of aspirational districts covered under the Jal Jeevan Mission (JJM) as of June 2022 State-wise ;
- (b) the number of Scheduled Caste and Scheduled Tribes majority villages covered under the JJM, State-wise as of June 2022;
- (c) the total area of water scarce regions covered under this Mission;
- (d) whether Government is considering proposals including but not restricted to improving

- the scheme's distribution in these areas and ensuring their prioritization;  
 (e) if so, the details thereof; and  
 (f) if not, the reasons therefor?

### **Projects for flood prevention**

#### **2482 Shri Abir Ranjan Biswas:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether it is a fact that West Bengal submitted multiple projects for flood prevention measures related to some prominent rivers of North Bengal, but no funds are approved yet, if so, the details thereof;  
 (b) the details of the number of proposals and approval of funds for projects of flood prevention measures across the State since 2016, year-wise;  
 (c) the details of initiatives taken by Government for flood prevention across the State since 2017; and  
 (d) the details of yearly flood occurrence, State-wise and year-wise since 2016?

### **Diversion of Mahadei river water to neighbouring States**

#### **2483 Shri Luizinho Joaquim Faleiro:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the steps taken by Government to identify the key issues and risks to Mahadei river basin in Goa which represents 60 per cent of lifeline of the people of Goa due to diversion of water from Mahadei river basin by the neighbouring States of Karnataka and Maharashtra;  
 (b) the strategies needed to address the issues both in short and long term;  
 (c) whether Government has any plan to appoint a neutral party who could consider the long term goals of the basin; and  
 (d) if so, the details thereof and if not, the reasons therefor?

### **Solution for Arsenic contamination in drinking water in Punjab.**

#### **2484 Shri Vikramjit Singh Sahney:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has identified any permanent solution for Arsenic contamination in drinking water of Punjab;  
 (b) if so, the details thereof;  
 (c) if not, whether Government proposes to set up a captive Research and Development wing Government to cope with Arsenic contamination in ground and drinking water in view of the large number of populations being affected by Arsenic contamination in drinking water and getting affected by cancer; and  
 (d) if so, the details thereof and if not, the reasons therefor?

### **Annual flooding**

#### **2485 Shri Masthan Rao Beeda:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of lives lost in flood during the last five years, year-wise;  
 (b) the details of relief funds provided for these flood-prone areas;  
 (c) the details of long-term plans to curb these annual floods; and  
 (d) if no schemes in place, the reasons therefor?

### Flood Forecasting and Early Warning System

2486 **Shri R. Girirajan:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government is considering a forecasting system that gives answers to 'where' (in the river stretch), 'when' (at what time) the floods are likely to occur and 'what' is the likely increase in water level in rivers; and
- (b) if so, the initiatives that are proposed to be taken by Government keeping in mind that this can be achieved by a real-time decision support system called 'Flood Forecasting and Early Warning System'?

### Mitigating floods in Assam

2487 **Shri Md. Nadimul Haque:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether the Brahmaputra Board's Master Plan has significant provisions to tackle the yearly floods in Assam and if so, the details thereof;
- (b) whether there is periodic repair and maintenance of constructed embankments by Brahmaputra Board;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of steps taken by Government to mitigate the consequences of Assam floods?

### Catch the Rain campaign

2488 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has launched the much awaited "Catch the Rain" campaign which aims at harvesting rain water and improving the rain water harvesting system;
- (b) if so, the details thereof;
- (c) the quantum of funds earmarked and allocated for the said scheme, especially for the State of Madhya Pradesh; and
- (d) the current status of the project and the details thereof?

### Conditions of dams

2489 **Smt. Phulo Devi Netam:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details regarding the floods in the country during the last five years, year-wise and region-wise;
- (b) whether Government has details regarding the floods during the last five years caused due to dams;
- (c) if so, the details thereof;
- (d) whether it is a fact that the country has 5,745 dams, of which 293 are more than 100 years old and 25 per cent of the dams are between 50 and 100 years old; and
- (e) if so, the details regarding the steps taken to make the dams better equipped to respond to climate change?

### **Status Report on cleaning of river Ganga**

2490 **Smt. Shanta Chhetri:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the amount spent so far during the last five years on cleaning river Ganga;
- (b) the details of improvements, if any, in the water quality in terms of dissolved oxygen or fecal coliform;
- (c) the reasons for delay in river Ganga cleaning; and
- (d) the details thereof?

### **Tap water connections in remote villages**

2491 **Shri Tiruchi Siva:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the total number of urban and rural households not having tap water connections across the country, State-wise;
- (b) whether Government plans to set up tap water connections in remote villages in the country;
- (c) if so, the details thereof;
- (d) the time by which all rural households will be provided with tap water connections; and
- (e) the details of the quality of the water being supplied to the rural households under the Har Ghar Jal Yojana?

### **Setting up laboratory for water quality check**

2492 # **Ms. Indu Bala Goswami:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether efforts are also being made by Government to ensure the quality of drinking water, if so, the details thereof;
- (b) whether the training for drinking water testing is being imparted to women at the rural level;
- (c) if so, the number of women trained so far;
- (d) whether there is any plan to set up a laboratory for water quality in the State; and
- (e) if so, the details thereof?

### **Depletion of groundwater**

2493 **Shri S. Kalyanasundaram:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the status of groundwater reserves in the delta districts of Tamil Nadu;
- (b) the steps taken to mitigate the depletion of groundwater reserves and if not, the reasons therefor;
- (c) the impact of single use plastics on the groundwater table and the steps taken to mitigate such impact;
- (d) the status of groundwater contamination in the delta districts of Tamil Nadu; and
- (e) the steps taken to mitigate groundwater contamination and if not, the reasons therefor?

### **Tap water connections for all rural households in UP**

2494 # **Smt. Kanta Kardam:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Uttar Pradesh Government has proposed any action plan to provide tap water connections to all rural households under the Jal Jeevan Mission (JJM);  
 (b) if so, the details thereof; and  
 (c) the total number of families who have taken benefit of the said scheme so far with particular reference to Uttar Pradesh, district-wise?

### **Status of groundwater**

2495 **Shri Rakesh Sinha:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the status of groundwater in the country;  
 (b) its trend for the last five years;  
 (c) whether Government has estimated its position by 2030;  
 (d) the States where the level of groundwater is at critical level;  
 (e) the States where groundwater level is satisfactory; and  
 (f) the actions being taken to improve the situation?

### **Arsenic and Fluoride contamination in drinking water**

2496 **Shri Neeraj Shekhar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government would conduct a survey during current year by an expert group to ascertain the total number of affected persons due to contamination of Arsenic and Fluoride in drinking and groundwater in the country and diseases caused by their contamination and its proper eradication from ground/drinking water in view of the fact that there had been no survey in recent years;  
 (b) if so, the details thereof;  
 (c) if not, the reasons therefor; and  
 (d) details of fund allocated, released, and utilized during 2022-23 for providing Arsenic free drinking water till 30th June, 2022, State-wise?

### **Tap water for rural households**

2497 **Shri Iranna Kadadi:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of houses that have been benefitted under the Har Ghar Jal Scheme as on date particularly in Karnataka;  
 (b) the progress being made towards achieving target of providing tap water to every rural household by 2024;  
 (c) the periodic assessments, if any, being carried out to ensure that after placing of pipes, water is actually received by residents;  
 (d) whether there is possibility of taps running dry after placing of pipes, the scheme's mission being providing water to households from water sources already present; and  
 (e) if so, the steps being taken to alleviate this problem to actually achieve mission of the scheme?

### **Bhakra and Pong reservoirs**

2498 **Shri K.C. Venugopal:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that Bhakra and Pong dams are not filled up to designed Full

Reservoir Level (FRL);

(b) if so, whether by use of latest technology, better planning and weather forecasting, dams could be filled up to FRL; and

(c) whether Government intends to give directions to Bhakra Beas Management Board (BBMB) to carry out the study for deciding the maximum levels of Bhakra and Pong reservoirs and to make Real-Time Decision Support System operational at the earliest?

### **Irrigation Projects Sponsored by Government**

2499 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) the new irrigation projects sponsored or started by Government during the last three years;

(b) the details in this regard; and

(c) the irrigation projects completed and have started benefiting farmers?

### **Water scarcity problem in Punjab**

2500 **Shri Akhilesh Prasad Singh:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government has taken any steps to address the water scarcity problem highlighted by a National Green Tribunal (NGT) monitoring committee that announced recently that Punjab's groundwater will drop below 300 m by the year 2039;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government has taken any steps pursuant to the 2020 block-wise groundwater resources assessment by the Central Ground Water Board (CGWB) that found that most of the districts in Punjab had over-exploited the groundwater levels;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

### **De-silting of rivers**

2501 # **Dr. Ashok Bajpai:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government is aware that the river Yamuna has become shallow at various places in its route which is also on account of the deposit of garbage and inorganic materials;

(b) if so, the policy of Government to de-silt river Yamuna;

(c) the details of the policy of mining of sand deposited on the river bed of Yamuna to avoid floods in the low-lying areas adjoining the river; and

(d) the details of the rivers and their stretches where de-silting/de-sludging has been permitted?

### **Money spent on construction of toilets**

2502 **Shri K.T.S. Tulsi:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) the yearly budgetary allocation towards Centre's share for construction of toilets under Swachh Bharat Mission (SBM) between 2016 to 2019, year-wise; and

(b) the total money spent by Government on the construction of such toilets during the said



period?

### **Achievement of ODF Mission**

2503 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has registered a success in its Open Defecation Free (ODF) mission;
- (b) if so, the number of villages in the country which have been declared as ODF;
- (c) the States which have become 100 per cent ODF;
- (d) whether Government has provided any financial assistance to the States and if so, the details thereof;
- (e) whether any special campaign was launched to make villages situated along the banks of Ganga or other rivers ODF; and
- (f) if so, the success achieved so far in this regard and the details thereof?

### **Survival of MSMEs during COVID-19**

2504 **Shri N.R. Elango:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether Government has taken note of the fact that despite its importance and potential, the Micro, Small and Medium Enterprises (MSMEs) sector is often plagued by a lack of working capital, affecting its day-to-day operations and even survival during the COVID-19 pandemic period; and
- (b) if so, the corrective measures taken/proposed to be taken by Government to address this major issue?

### **Special steps taken for strengthening MSMEs sector**

2505 **Shri Harnath Singh Yadav:**

**Shri Vijay Pal Singh Tomar:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether Government has given special attention for the development of the Micro, Small and Medium Enterprises (MSMEs) sector and if so, the details thereof;
- (b) the details of the exemptions and SOPs being given to MSMEs for speedy development;
- (c) whether the measures initiated by Government in strengthening the MSMEs sector have gradually started yielding positive results in the development of MSMEs in the country, which are the backbone of the country's economy and if so, the details thereof; and
- (d) the details of the objectives and the achievements made so far by the MSMEs sector?

### **Schemes for the welfare of street vendors**

2506 **Dr. K. Laxman:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) the list of schemes meant for the street vendors under Micro, Small and Medium Enterprises (MSMEs), the details thereof;
- (b) the number of vendors registered through Udyam from Telangana to avail the benefits under MSMEs, the details thereof; and
- (c) the details of fund allocated to Telangana Government by the Central Government for the welfare of street vendors?

### Support to beneficiaries under ECLGS

2507 **Shri Sujeet Kumar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state: the details of the support given to the beneficiaries under the Emergency Credit Line Guarantee Scheme (ECLGS) announced by Government for Micro, Small and Medium Enterprises (MSMEs) and other businesses?

### MSMEs schemes in Punjab

2508 **Shri Vikramjit Singh Sahney:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- the schemes of Micro, Small and Medium Enterprises (MSMEs) which are currently running in the State of Punjab;
- the details thereof along with the beneficiaries of the last three years, district-wise; and
- the details of amount allocated and released for various MSMEs schemes in Punjab during the said period?

### e-commerce platform for MSMEs

2509 # **Shri Sanjay Singh:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- whether Government is aware of the GST related challenges faced by Micro, Small and Medium Enterprises (MSMEs) which are moving towards e-commerce platform;
- whether Government is taking any action for allowing small offline sellers to conduct online sales without the requirement of GST registration; and
- if so, the details thereof and if not, the reasons therefor?

### Creativity and entrepreneurship in MSMEs sector

2510 **Shri Masthan Rao Beeda:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- whether Government has taken steps towards creativity and entrepreneurship in Micro, Small and Medium Enterprises (MSMEs) sector;
- if so, the details thereof and if not, the reasons therefor;
- whether Government has provided financial assistance for innovation, design and Intellectual Property Rights (IPR) protection in MSMEs sector; and
- if so, the details thereof and if not, the reasons therefor?

### Closed-down MSMEs

2511 **Shri G.C. Chandrashekhar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- the number of Micro, Small and Medium Enterprises (MSMEs) registered and the number of those shut down, annually from 2016 till date;
- whether Government has framed an enhanced financial incentivisation policy to boost the MSMEs sector;
- if so, the details thereof and if not, the reasons therefor; and
- the number of MSMEs currently functioning, and the number of those currently lying closed, by State/UT?

### **Impact of second wave of COVID-19 on MSMEs sector**

2512 **Shri G.C. Chandrashekhar:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has conducted any study to assess the impact of second wave of COVID-19 pandemic, economic down fall, inflation, etc. on the MSMEs sector;
- (b) if so, the details thereof;
- (c) the number of MSMEs which have been closed from 2018 to till date, State-wise and sector-wise; and
- (d) the steps taken by Government to address the problems of MSMEs and mitigate the impact of the Pandemic on MSMEs sector?

### **Increasing loan credit to MSMEs sector**

2513 **Smt. Phulo Devi Netam:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of bank credit/loan to the Micro, Small and Medium Enterprises (MSMEs) during the last five years from Financial Years 2017-18 to Financial Years 2021-2022, year-wise;
- (b) whether the real growth in bank credit to the MSMEs sector has dropped from November 2015-16 to 2020-21;
- (c) if so, the details thereof and reasons therefor, year-wise; and
- (d) the steps being taken by Government to increase the loan credit to MSMEs sector?

### **Package to support MSMEs Sector**

2514 **Shri Vaiko:**

**Shri M. Shanmugam:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has brought in any package that would make the Micro, Small and Medium Enterprises (MSMEs) sector resilient and to meet their working capital requirements, in particular retaining their workforce, and investing in new technology;
- (b) if so, the details thereof; and
- (c) if not, what are the other measures being taken to revive the MSMEs sector which is facing uncertainties and unhealthy competition from corporate giants and details thereof?

### **Developing industrial corridor or cluster for MSMEs**

2515 **Shri K.R.N. Rajeshkumar:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government proposes to introduce scheme for developing industrial corridor or cluster only for the Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) the policies and schemes available for entrepreneurs to develop clusters under PPP model;
- (c) the Vendor Development Programmes (VDPs) conducted by Government at National and State level alongwith outcome thereof during each of the last five years;
- (d) the details of the initiative taken under VDPs by the leading PSUs in the country; and
- (e) the steps taken by Government to provide business opportunities to MSMEs to expand their market base?

### Financial assistance to artisans under workshed scheme

2516 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government provides financial assistance to artisans to construct workshed and if so, the details thereof;
- (b) the number of Khadi and other artisans benefited under the workshed scheme in Maharashtra during each of last five years and the current year;
- (c) the total number of Khadi artisans who were provided assistance for construction of worksheds in the State of Maharashtra under the workshed scheme for Khadi artisans during the above said period; and
- (d) whether there is a great boost to the sale of Khadi products during each of the last three years and if so, the States which have contributed to the sale of Khadi products?

### Clusters identified under SFURTI

2517 **Shri V. Vijayasai Reddy:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether it is a fact that out of 18 clusters identified under SFURTI, only 7 have become functional and there are 11 yet to become functional;
- (b) if so, the details of 11 going to become functional;
- (c) whether it is a fact that 9 out of 11 are supposed to become functional this year;
- (d) if so, the details thereof;
- (e) the details of the remaining 2 clusters; and
- (f) the details of clusters in Andhra Pradesh?

### Credit schemes for women owned MSMEs

2518 **Shri Derek O' Brien:**

**Ms. Sushmita Dev:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the number of women run Micro, Small and Medium Enterprises (MSMEs) in the country (out of total MSMEs);
- (b) the percentage of existing women owned MSMEs who have availed institutional credit schemes for starting their businesses and the details thereof;
- (c) whether Government is aware of the lack of collateral free credit schemes for existing women owned MSMEs, if so, the details thereof and if not, the reasons therefor; and
- (d) the steps being taken to address this gap?

### Role of MSMEs in manufacturing sector

2519 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Micro, Small and Medium Enterprises (MSMEs) play an important role in manufacturing sector of the country;
- (b) if so, the percentage contribution of MSMEs in total production of manufacturing sector during the last three years and the current year;
- (c) whether some units of MSMEs have also been closed during the said period; and
- (d) if so, the total number of closed units during each year of the said period and the reasons therefor?

### Implementation of schemes for MSMEs under Atma Nirbhar Bharat

2520 **Shri K.C. Venugopal:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government has implemented any schemes under Atma Nirbhar Bharat to promote the Micro, Small and Medium Enterprises (MSMEs) sector in the country;
- (b) if so, the details thereof;
- (c) whether Government has assessed the impact of inflation and pandemic on the MSMEs sector in the country; and
- (d) if so, the details thereof?

### Poor water and sanitation facilities in urban areas

2521 **Ms. Sushmita Dev:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether a CSE study has shown that 97 per cent of Tinsukia ULB's wastewater is disposed of untreated, if so, the measures Government is taking to ensure the treatment of wastewater in urban areas, especially slums;
- (b) whether a March 2021 CPCB audit has shown that there are no sewage treatment plants in Assam, if so, steps Government is taking to ensure that the State provides these treatment facilities; and
- (c) the steps Government is taking to ensure access to piped water in slum areas, including under schemes such as the Integrated Housing and Slum Development Programme?

### Profit from BALCO

2522 # **Ms. Saroj Pandey:**

Will the Minister of *Mines* be pleased to state:

the year-wise profit for the last five years given to Government by Bharat Aluminium Company Limited (BALCO), 51 per cent shares of which were handed over to the Sterlite Industries Limited under disinvestment in the year 2000?

### Non-publishing of separate balance sheet and annual financial statements of BALCO

2523 # **Ms. Saroj Pandey:**

Will the Minister of *Mines* be pleased to state:

the reasons behind no separate publishing of any balance sheet and annual financial statements of Bharat Aluminium Company Limited (BALCO) in public domain rather the annual financial statements of the said company are incorporated in the annual records of a company called 'Vedanta'?

### Iron ore mining in Goa

2524 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of *Mines* be pleased to state:

- (a) whether there is any proposal to recommence the iron ore mining in Goa;
- (b) whether people centric mining controlled by people led corporation will be started;
- (c) whether the mining affected people will be accommodated in the process of recommencement of mining in Goa; and
- (d) whether there is any proposal to compensate the mining affected workers after the recovery of illegal mining as per the CAG Report?

### Self-reliance in mining

2525 # **Smt. Seema Dwivedi:**

Will the Minister of **Mines** be pleased to state:

- (a) whether any meaningful step is being taken by Government to achieve self-reliance in mineral needs of the country under Atma Nirbhar Bharat Abhiyan, if so, the details thereof; and
- (b) the details of the steps/initiatives taken to generate employment opportunities and grow investment in this sector?

### DMF perspective plan for NLC in Cuddalore

2526 **Dr. Anbumani Ramadoss:**

Will the Minister of **Mines** be pleased to state:

- (a) whether there is any policy proposal to prepare District Mineral Foundation (DMF) five-year perspective plan for Neyveli Lignite Corporation (NLC), Cuddalore district;
- (b) if so, the reasons therefor;
- (c) whether there is any guideline to include Gram Sabha or local bodies in the preparation of perspective plan as mentioned above;
- (d) if so, the details thereof; and
- (e) the total money collected for the Cuddalore District Mineral Foundation from NLC India Ltd. and the percentage of that money spent on mining affected areas for the past five years?

### Allocation of mineral blocks to States

2527 # **Shri Sushil Kumar Modi:**

Will the Minister of **Mines** be pleased to state:

- (a) whether it is a fact that Government has handed over 100 blocks of various minerals to 14 States for auction at the survey level, if so, the State-wise number of blocks and the name of the proposed mineral;
- (b) the number of blocks of potassium and chromium provided to Bihar, the district-wise number of blocks provided and the details thereof;
- (c) the number of reserves of potassium and chromium estimated in Bihar;
- (d) the conditions and the purpose under which these blocks have been provided to Bihar; and
- (e) whether Government would help Bihar financially regarding the same?

### Agreement of RINL with APMDC

2528 **Shri V. Vijayasai Reddy:**

Will the Minister of **Steel** be pleased to state:

- (a) whether RINL has entered into an agreement with Andhra Pradesh Mineral Development Corporation (APMDC) to extract iron ore from Kukunoor in West Godavari district, Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the details of status of clearance from Government; and
- (d) whether the proposals were sent to NITI Aayog for its clearance and, if so, the present status thereof?

### Peripheral development programmes around mines

2529 **Dr. Sasmit Patra:**

Will the Minister of **Mines** be pleased to state:

- (a) the details of peripheral development programmes undertaken around mines in the country; and
- (b) the impact of those peripheral development programmes on the socio-economic status of the people residing around those mines?

### Hydrogen fuel cell powered vehicles

2530 **Smt. Mausam Noor:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Indian Oil Research and Development Centre has developed the country's first hydrogen fuel cell vehicle and if so, the details thereof;
- (b) the steps taken to strategize green hydrogen production by Government as it is an energy-intensive process, along with storage, transport, and logistics affecting availability in the future;
- (c) the details of existing hydrogen re-fuelling stations at present in the country including their capacity and volume of sales in monetary terms;
- (d) whether Government proposes to increase the number of hydrogen re-fuelling stations in the country and if so, the details thereof; and
- (e) the details of present source of hydrogen as green fuel?

### Increase in prices of LPG gas cylinder

2531 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government has taken note of the fact that the prices of LPG cylinder has been increased three times in the first four months of the current financial year which puts severe financial burden on the common people;
- (b) if so, the details thereof;
- (c) whether Government has any plan to keep the prices of LPG cylinder at a stable price;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### Kerosene for fishing boats

2532 **Dr. V. Sivadasan:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the reason for stopping the distribution of subsidized kerosene for fishing boats through PDS;
- (b) whether Government is aware that the unavailability of subsidized kerosene will put huge burden on the fishermen;
- (c) if so, whether Government will ensure the availability of subsidized kerosene; and
- (d) the details of the amount of subsidy on kerosene provided by Government in the last five years, year-wise?

### Reduction in the prices of crude oil

2533 **Shri Javed Ali Khan:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether crude oil price has reduced to around 20 per cent in the 2nd week of July to around US dollar 100/- per barrel from its highest price in June 2022 of around US dollar 120/-;
- (b) if so, whether Government/ public sector oil companies would reduce prices of petrol, diesel, PNG and CNG accordingly;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

### Complaints against Oil Marketing Companies

2534 **Shri Sanjay Raut:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of the rules/guidelines issued for checking irregularities or malpractice at retail outlets of various Oil Marketing Companies (OMCs) in the country;
- (b) the number of cases of violation of such rules/guidelines and irregularities or malpractices reported during the last three years and the current year; and
- (c) the number of cases of irregularities/malpractices established/proved to be true during the said period and the number of persons penalized/suspended in such cases, OMCs and case-wise?

### Availability of CNG

2535 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of metropolitan and medium cities of the country having the availability of CNG which is an alternative fuel for vehicles; and
- (b) whether any research work is being carried out in Government or private sector for exploring alternative fuel other than CNG such as pure hydrogen, to run the vehicles, if so, the details thereof?

### Leakage of IOC pipeline in Paradeep.

2536 **Dr. Prashanta Nanda:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that in last May, hundreds of litres of crude oil leaked out of the IOC pipeline and spread to nearby farmlands in Paradeep;
- (b) if so, total loss due to this leakage;
- (c) the details of compensation paid and the effort taken for to restore biodiversity and ecology; and
- (d) the details of Government action in this regard?

### Setting up of petrol and diesel pumps in tribal dominated areas

2537 # **Dr. Sumer Singh Solanki:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether the Indian Oil Corporation Limited (IOCL) and other petroleum companies propose to set up petrol and diesel pumps in the tribal dominated areas of the country;



(b) if so, the details thereof, State-wise, and the criteria/guidelines issued for the said purpose; and

(c) the details of the petrol and diesel pumps set up in Madhya Pradesh during the last three years and in the current year, district-wise?

#### **Measures to control fuel price rise**

2538 **Shri Vivek K. Tankha:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether Government has formed any committee to check and manage the frequently fluctuating prices of petrol and diesel, if so, the details of the committee and its recommendations; and

(b) whether Government has taken measures to ensure the fuel prices are brought down and less reliance is placed on the international markets, if so, details thereof?

#### **Frequent price hikes of LPG**

2539 **Shri Vivek K. Tankha:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether Government has identified reasons behind the frequent price hikes of LPG;

(b) the number of times LPG prices were hiked in the last five years; and

(c) whether Government has taken steps to control the rising prices of LPG cylinder, if so, details thereof and if not, reasons therefor?

#### **Export of petroleum products**

2540 # **Shri Brijlal:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether the export of petroleum products from India to Europe is likely to increase due to the ongoing gas supply dispute between Russia and Europe, if so, the details thereof;

(b) the revenue likely to be generated through this scenario to the country; and

(c) the steps taken by Government to meet this increased demand?

#### **Subsidy under Ujjwala Yojana in Tamil Nadu**

2541 **Shri M. Mohamed Abdulla:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) the number of household cooking gas beneficiaries in Tamil Nadu whose LPG subsidy had been stopped from the year 2020, year-wise;

(b) the details of the residual revenue for Government due to the non-release of this subsidy for the household cooking gas beneficiaries from the year 2020;

(c) if not, the reasons therefor; and

(d) the number of household cooking gas beneficiaries going to receive the subsidy under Ujjwala Yojana in Tamil Nadu for the year 2022-23 and the details thereof?

#### **Central taxes on petrol and diesel**

2542 **Shri Pramod Tiwari:**

**Shri Akhilesh Prasad Singh:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether central taxes on petrol and diesel rose by over 307 per cent in the last five

years;

(b) whether Government collected a sum of ₹ 2.94 lakh crore through taxes on fuel between April 2020 and January 2021;

(c) whether even when global crude prices declined, central excise duty maintained an upward trajectory touching 12.2 per cent in 2020-21, up from 5.4 per cent in 2014-15;

(d) whether central taxes on petrol, diesel, and natural gas as a percentage of budget estimates of gross total revenue increased by nearly 126 per cent since 2014-15; and

(e) if so, the details thereof?

#### **Diversification of oil import**

**2543 # Dr. Kirodi Lal Meena:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether Government has directed the refineries to diversify their oil import following the Organisation of the Petroleum Exporting Countries (OPEC) Plus initiative to reduce supply;

(b) the percentage of oil import from Western countries after OPEC reduced their crude oil production;

(c) the current status of the crude oil supply from the Middle Eastern countries; and

(d) whether the State Oil Refineries/Public Sector Units including IOCL are buying crude oil from Guyana and USA and they propose to review the deal entered into with the Russian crude oil suppliers, if so, the details thereof?

#### **PMUY in Tamil Nadu**

**2544 Shri K.R.N. Rajeshkumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether Pradhan Mantri Ujjwala Yojana (PMUY) scheme is applicable nationwide and State-wise also and requires extensive dissemination, and a proposed fresh target to add 10 million more PMUY beneficiaries to the existing 80 million, if so, the details thereof and progress made, State-wise;

(b) whether Government is committed to create smoke-free environment in rural areas and if so, number of gas connections sanctioned and number of beneficiaries under PMUY in Tamil Nadu for the last five years, year-wise and district-wise; and

(c) the measures Government is going to take to implement the scheme in tribal areas?

#### **GST and customs duty on LPG cylinders**

**2545 Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether it is a fact that Government is imposing 5 per cent GST and customs duty on domestic LPG cylinders;

(b) whether any other tax/surcharge/cess, etc. is also imposed on domestic LPG cylinders;

(c) if so, the details thereof;

(d) whether 5 per cent GST is imposed on domestic LPG cylinders given under PM-Ujjwala; and

(e) if so, details of GST and any other tax/cess/surcharge, etc., imposed on domestic LPG cylinders given under PM-Ujjwala?

### Expanding network of LPG distributors

2546 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government proposes to expand its network of LPG distributors in the country and if so, details thereof along with the number of new distributors included/proposed to be included, State/UT-wise;
- (b) whether distribution/awarding of LPG dealership is being done online to bring in more transparency in awarding distributorships and if so, details thereof; and
- (c) whether Government also proposes to reorganise the distributors of LPG all over the country to meet the demand of common people and if so, the details thereof along with any consultation with concerned States and oil companies in this regard and the outcome thereof, State/UT-wise?

### Laying of gas pipelines in Southern States

2547 **Shri M. Shanmugam:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the progress of laying of gas pipelines in the Southern States, including Tamil Nadu;
- (b) whether the laying of pipeline stretch in some parts of Tamil Nadu are delayed due to not meeting the demand made by the land owners;
- (c) if so, action taken by Government to resolve the issue including paying higher compensation; and
- (d) by what time, the schedule of laying gas pipeline will be completed and details thereof?

### Future plan to launch pilot projects by GAIL

2548 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether the Gas Authority of India Ltd (GAIL) has any plan to start pilot project on small scale liquefaction skids capable of producing Liquefied Natural Gas (LNG) in future and if so, the details thereof;
- (b) whether any company has shown interest for the same; and
- (c) if so, the details thereof and the places where this pilot project is going to be launched?

### Gas pipeline projects in Assam

2549 **Shri Kamakhya Prasad Tasa:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that gas pipeline projects are under progress in Assam;
- (b) if so, the details thereof; and
- (c) the progress of the gas pipeline in Assam, the cost involved and by when it will be completed?

### Controlling rise in LPG prices

2550 **Dr. Ashok Kumar Mittal:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government is preparing any concrete action plan to control the price hike on domestic LPG which has severely impact the beneficiaries of the Ujjwala-2.0 Yojana by incapacitating them to refill their cylinders due to the price hike;

- (b) the reasons for holding back the subsidy on LPG; and
- (c) the details thereof?

#### **Action plan of NITI Aayog to re-establish India as a new nation**

**2551 Shri Naresh Bansal:**

Will the Minister of **Planning** be pleased to state:

- (a) whether NITI Aayog had been working on any action plan to re-establish India as a new nation and whether there has any positive impact on Indian economy since 2017 till 2022;
- (b) if so, the details thereof;
- (c) the details of initiatives taken by NITI Aayog in this regard and whether the outcome of those initiatives, so far, has been as per the expectations; and
- (d) if so, the details thereof?

#### **Assam's rank in the sustainable development goal index**

**2552 Ms. Sushmita Dev:**

Will the Minister of **Planning** be pleased to state:

- (a) the studies Government conducted or proposed to conduct on individual indicators under the NITI Aayog's Sustainable Development Goal Index which recently placed Assam among the bottom three States;
- (b) Assam's progress in these indicators; and
- (c) the steps being taken by Government to assist the state in improving its ranking on SDGs?

#### **Inter-State migration**

**2553 Dr. V. Sivadasan:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government has carried out any study regarding the inter-State migration in the country;
- (b) if so, the figures of migrating people, State-wise;
- (c) the figures of the States to which migration is happening, also, the number of them working in the unorganised sector and as wage labourers;
- (d) whether it has increased over the years; and
- (e) if so, the reasons therefor?

#### **Household Consumer Expenditure Surveys.**

**2554 Shri Jawhar Sircar:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the reason Government has not released any new household Consumer Expenditure Survey (CES) reports for the last 10 years;
- (b) whether there is no official data after 2011-12 for estimating poverty lines and ratios, based on consumption;
- (c) the "data quality issues" in the 2017-18 survey that stopped the release of the entire data; and
- (d) the difficulties in undertaking a CES every year instead of having it in every five years and currently in the 10th or 11th year?

### Survey on participation of men and women in agriculture sector

2555 # **Shri Narhari Amin:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether any survey has been conducted regarding the participation of men and women in the agriculture sector in rural areas;
- (b) if so, the details of the figures of the participation of men and women as per this survey;
- (c) the schemes being formulated by Government on the basis of these figures;
- (d) whether any survey has been conducted regarding the participation of men and women in Gujarat also; and
- (e) if so, the details of the figures of this survey with respect to Gujarat?

### Annual Survey of Industries Report

2556 # **Shri Narhari Amin:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government releases Annual Survey of Industries Report;
- (b) if so, the points on which this report is prepared; and
- (c) whether it is a fact that Gujarat has bagged highest rank in the country in this report?

### MSME Credit Health Index

2557 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether it is a fact that Government, in coordination with the CIBIL, launched MSME Credit Health Index;
- (b) if so, the details of the initiative; and
- (c) whether the index is ready, and if so, the details thereof?

### Capacity expansion of SAIL

2558 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Steel** be pleased to state:

- (a) the details of steel production capacity of Steel Authority of India Limited (SAIL) and its expansion plans till 2030;
- (b) the proposed scale of indicative investment by SAIL for Modernisation and Expansion Programme to 50 million tonnes per annum by 2030;
- (c) the sources of funds for expansion, details thereof;
- (d) the cumulative expenditure incurred so far on modernisation and expansion plan;
- (e) the findings of the land bank study undertaken by SAIL for expansion;
- (f) whether non-availability of land posed a challenge for capacity expansion;
- (g) whether SAIL is permitted to takeover Visakhapatnam Steel Plant, RINL or allowed to participate in the bid to acquire RINL; and
- (h) if not, the reasons therefor?

### Declining trend in steel production

2559 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Steel** be pleased to state:

- (a) the State-wise list of steel capacity and production in the country from 2016 to present;
- (b) whether it is a fact that there is a decline in steel production during the last five years;

- (c) if so, the details thereof; and  
(d) Government initiatives to increase steel production and the details thereof?

**Steps taken to bring down the prices of steel**

2560 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Steel** be pleased to state:

- (a) the steps taken by Government to bring down the prices of steel to ensure that cost of this essential commodity comes down;  
(b) the steps taken by Government to bring down the prices of raw materials like iron ore, scrap steel, and steel pellets to ensure that they do not get exported from India and are rather used for steel plants; and  
(c) whether Government proposes to reduce tariffs on steel imports in case the price rise continues and if so, the details thereof?

New Delhi  
The 1st August, 2022  
10 Sravana, 1944 (Saka)

P. C. Mody,  
Secretary-General.

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